



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**LAWAZIMA CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Thursday,2nd September 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 11:00 AM]**

**BEFORE:**

**JOINT REGISTRAR (VIGILANCE) - MR. KAUSHIK KUMAR SHARMA**

**COURT NO: 111**

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<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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**ORDERS**

1	Crl.Pet./573/2015 WITH LCR 4 FILES	MD. JEHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.T J MAHANTA MR.P P DUTTA MR.A BHATTACHARYA	PP, ASSAM
2	Crl.Pet./1078/2019	ROHAN DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. T SOM MR H DAS MR. P TELI MS P LEKHARU	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
4)	MR. S MITRA	28-08-2021	To	03-09-2021
5)	MR. V K CHOPRA	30-08-2021	To	03-09-2021
6)	MR. P D NAIR	03-09-2021	To	06-09-2021
7)	MR A DAS	02-09-2021	To	10-09-2021



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**[AT 11:00 AM]**

**BEFORE:**

**JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	Crl.Pet./426/2018	PULAKESH BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYA MR. A BHATTACHARJEE MR K TALUKDAR MS. K TALUKDAR	PP, ASSAM
2	Crl.Rev.P./546/2019	RAJENDRA PRASAD KANOO AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S K GOSWAMI MR. N D SARMA MR. P K SHARMA	PP, ASSAM

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**[AT 11:00 AM]**

**BEFORE:**

**DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI**

**COURT NO: 115**

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Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**ORDERS**

1	Crl.Rev.P./446/2019 WITH LCR 1 FILE	SUNAYAN BORO <b>Versus</b> SMTI SABITA BORO	MR. S K JAIN MRS. R BORDOLOI	
2	Crl.Rev.P./160/2020 WITH LCR 4 FILES	ABDUL HAI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS F AHMED MR. T ISLAM MS K DAS	PP, ASSAM
3	WP(C)/1174/2021	JOYDEB DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. T K BHUYAN MS. M KHATUN	GA, ASSAM
4	Bail Appln./1745/2021	TUN TUN CHANGMAI @ TUL TUL CHANGMAI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN	PP, ASSAM

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